



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu

NOTIFICATION
Srinagar, the 20th of April, 2016.

SRO 134 - In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat 1989, the Government hereby terminate the services of Mr. Sarwesh Gupta, Additional Public Prosecutor, Court of 3rd Additional District and Sessions Judge, Jammu with immediate effect.

By order of the Government of Jammu and Kashmir.

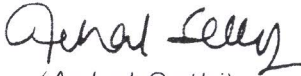
Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

No - LD (Acq) 2016/81-Jammu.

Dated: 20 - 04 - 2016.

Copy to the:-

1. Learned Advocate General, J&K High Court, Jammu.
2. Principal Secretary to Government, Home Department
3. Director General of Police, J&K Jammu
4. Commissioners/Secretary to Government, General Administration Department.
5. Director General Information, J&K, Jammu.
6. Registrar General, J&K High Court, Jammu
7. 3rd Additional District and Sessions Judge, Jammu
8. Deputy Commissioner, Jammu
9. Senior Superintendent of Police, Jammu.
10. Director Litigation, Jammu
11. General Manager, Government Press, Jammu for publication in an extraordinary issue of the Government Gazette
12. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
13. Private Secretary to Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commr/Secretary.
14. Public Prosecutor, Jammu with the request to lookafter the cases of 3rd Additional Public Prosecutor, Jammu till Additional Public Prosecutor is appointed for the Court of 3rd Additional District and Session Judge, Jammu
- ✓ 15. SRO Section, Department of Law, Justice and Parliamentary Affairs (w 7 s.c.)
16. Concerned file.


(Achal Sethi)
Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

20/04/2016